

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH

OA No.860/04

Jabalpur, this the 14th day of October, 2004.

CORAM

Hon'ble Mr.Madan Mohan, Judicial Member

Ashok Kumar Jain
S/o Late D.L.Jain
R/o Ashok Building
Opp. Garha Police Station
Medical College Road,
Jabalpur.

Applicant

(By advocate Shri V.Tripathi on behalf of
Shri S.Paul)

Versus

1. Union of India through
its Secretary
Ministry of Communications
Department of Post
New Delhi.
2. The Superintending Engineer
(Postal Civil Circle)
Narayanpur Vistar
P.O.Building
Ahmedabad.
3. The Executive Engineer
Dak Nirman Mandal
Bhopal.

Respondents

(By advocate None)

ORDER (oral)

By Madan Mohan, Judicial Member

By filing this OA, the applicant seeks to set aside the order dated 17.10.03 and to direct the respondents to regularise the period as per rules and provide all consequential benefits.

2. Learned counsel of the applicant submitted that the applicant was on leave from 1st September to 5th September 2003 and thereafter 6, 7 and 8 September were holidays and he attended the office on 9th September in the forenoon but



as he was feeling uneasy, he could not remain in the office throughout the day. The applicant submitted an application for 1/2 day leave, on 10th September. By Annexure A-1 impugned order dated 17.10.03, the period from 6th to 9th September was ordered to be declared as dies non. The applicant filed an appeal against this order on 3.11.03 and he also served a legal notice but the respondents have not considered the appeal so far.

3. Heard the learned counsel of the applicant.

4. The respondents are directed to decide the appeal of the applicant within a period of one month from the date of receipt of a copy of this order, by passing a speaking and reasoned order.

5. The OA is disposed of as above, at the admission stage.
No costs.


(Madan Mohan)
Judicial Member

aa.

पूछांकन सं. ओ/ज्या.....जबलपुर, दि.....
प्रियोगिकी अन्वेषिता:-

- (1) रामेश, उत्तर वाहनालय अव. दूरोनिषण, जबलपुर
- (2) शोभा/लीला/कु.....के काउंसल
- (3) फराह/लीला/कु.....के काउंसल
- (4) शोभा/लीला/कु.....काउंसल

सूचना एवं आवश्यक कार्यवाही हेतु

S. Paul

उप रजिस्ट्रार

Issued
on 19.10.03
by